Before the Appellate Tribunal for Electricity	
(Appellate Jurisdiction)	

Dated : 28th February, 2013

Present:	Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
	Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 26 of 2009

Southern Electricity Supply Co. o	of Orissa LtdAppellant (s)
Versus	
Orissa Electricity Regulatory Con	nmission & OrsRespondent(s)
Counsel for the Appellant(s) :	Mr. Buddy Ranganadhan & Mr. Hasan Murtaza
Counsel for the Respondent(s):	Mr. B.K. Nayak Mr. Rutwik Panda for R.1

Appeal No. 27 of 2009

Western Electricity Supply Co. of Orissa Ltd. ... Appellant (s)

Versus

Orissa Electricity Regulatory Co	mmission & OrsRespondent(s)
Counsel for the Appellant(s) :	Mr. Buddy Ranganadhan & Mr. Hasan Murtaza
Counsel for the Respondent(s):	Mr. B.K. Nayak Mr. Rutwik Panda for R.1

Appeal No. 28 of 2009

North Eastern Electricity Supply Co. of Orissa Ltd. ...Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy Ranganadhan & Mr. Hasan Murtaza Counsel for the Respondent(s): Mr. B.K. Nayak Mr. Rutwik Panda for R.1

<u>ORDER</u>

Written Submissions have already been filed by the parties.

Judgment is Reserved.

(Rakesh Nath) Technical Member (Justice M. Karpaga Vinayagam) Chairperson

ts/vs